

Annexure-5

Name of the corporate debtor: I.C.S.A INDIA LIMITED; Date of commencement of liquidation: 18 AUGUST 2020; List of stakeholders as on: 08-03-2021															
List of operational creditors (Government Dues)															
Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered by	Whether lien /	% share in total					
1	Commercial Tax	Karnataka			35,028	35,028	Operational Creditors		No	0.000237%	0	0	0	0	
2	Excise & Taxation	Haryana			95,17,983	95,17,983	Operational Creditors	Nil	No	0.064296%	0	0	0	0	
3	Commercial Tax	Karnataka			61,35,018	61,35,018	Operational Creditors	Nil	No	0.041443%	0	0	0	0	
4	GST Department				1,39,98,74,753	1,39,98,74,753	Operational Creditors	Nil	No	9.456423%	0	0	0	0	
5	ESI Corporation				1,78,412	1,78,412	Operational Creditors	Nil	No	0.001205%	0	0	0	0	
6	Income Tax				13,38,76,86,433	13,38,76,86,433	Operational Creditors	Nil	No	90.436396%	0	0	0	0	
	TOTAL				14,80,34,27,627	14,80,34,27,627				100.000000%					